

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 135/MP/2018

Subject : Petition seeking payment of transmission tariff between the date of commissioning and date of charging of Element 2 and Element 3 of transmission assets of Kudgil Transmission Ltd.

Date of Hearing : 26.2.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I.S. Jha ,Member

Petitioner : Kudgil Transmission Limited

Respondents : Bangalore Electricity Supply Company Limited (BESCOM) and Others.

Parties present : Shri Alok Shankar, Advocate for KTL
Shri Sitesh Mukherjee, Advocate for PGCIL
Shri Divyanshu Bhatt, Advocate for PGCIL
Ms. Anita Srivastava , PGCIL
Shri K.K Jain , PGCIL
Ms.Pallavi Sen Gupta , Advocate for BESCOM
Shri Nishant Gupta, NTPC

Record of Proceedings

Learned counsel for PGCIL sought for permission to file its reply during the course of the day. Request was allowed by the Commission. Learned counsel further submitted that PGCIL in its capacity of CTU should be made party to the present Petition.

2. Learned counsel for BESCOM also sought permission to file the reply during the course of the day and which was allowed by the commission.

3. After hearing the learned counsel for both the parties, the Commission directed the Petitioner to file its rejoinder, if any, on or before 15.3.2019. The Commission directed the Petitioner that due date of filing the rejoinder should be strictly complied with. No extension shall be granted on that account.

4. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**SD/-
(T. Rout)
Chief (Legal)**